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ITEM NO.58

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/01/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr. Abdul Wadud Aman,Adv.
Mr. Subramonium Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

All the respondents are awaited. Counsel for the petitioners
seeks dasti notice in addition. Granted. Take steps. If steps are
taken, issue dasti notice. Await return of notice.
List the matter on 11.3.2013.

|
|s

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|(SUNIL THOMAS)
|Registrar

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